

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO-1679
ANSWERED ON-29/07/2021

EQUIPMENTS USED IN GENERATION OF WIND POWER

1679. SHRI RAJESHBHAI CHUDASAMA

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government has formulated any special scheme for manufacturing of the equipments used in generation of wind power in the country and if so, the details thereof;
- (b) whether special efforts have been made by the Government for generation of wind power in economically backward States of the country and if so, the details thereof, State-wise;
- (c) whether tender has been invited by the Government to set up windmills in the country and if so, the details thereof; and
- (d) the present status of the wind power projects in the country; and
- (e) the steps taken/being taken by the Government for augmentation of wind power in the country, Statewise?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

(a) Govt. have put in place a system of Approved List of Models and Manufacturers, and only equipment manufactured by manufacturers in the approved list is allowed to be used for Wind Energy Projects. More than 70 percent of the equipment is manufactured in India.

(b)&(e) The Government has taken several steps to promote renewable energy, including wind energy, in the country. These include:

- permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route,
- waiver of Inter State Transmission System (ISTS) charges for inter-state sale of solar and wind power for projects to be commissioned by 30th June 2025,
- declaration of trajectory for Renewable Purchase Obligation (RPO) up to the year 2022,
- setting up of Ultra Mega Renewable Energy Parks to provide land and transmission to RE developers on a plug and play basis,
- laying of new transmission lines and creating new sub-station capacity for evacuation of renewable power,
- setting up of Project Development Cell for attracting and facilitating investments,
- Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar PV and Wind Projects.
- Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators.
- Conducting skill development programmes to create a pool of skilled manpower for implementation, operation and maintenance of RE projects.

In addition to the above, the following steps have been taken specifically for promoting wind energy:

- Concessional custom duty exemption on certain components required for manufacturing of wind electric generators.
- Generation Based Incentive (GBI) is being provided to the wind projects commissioned on or before 31 March 2017.
- Technical support including wind resource assessment and identification of potential sites through the National Institute of Wind Energy, Chennai.

The wind resource is highly site specific and its commercially exploitable potential is available only in seven States i.e. Andhra Pradesh, Gujarat, Tamil Nadu, Madhya Pradesh, Maharashtra, Rajasthan and Karnataka. Wind power projects are set up by private developers based on techno-economic viability of the project.

(c): Tenders to set up wind power projects of a cumulative capacity of 20,000 MW have been invited by various central and state agencies in the country, out of which 14,332 MW projects have been awarded. The details are at **Annexure I**.

(d): A cumulative of 39,486 MW capacity of wind power projects have been installed in the country, as on 30.06.2021. The details are at **Annexure II**.

(e) Refer to answer at part (b) above.

Annexure I

**Annexure I referred to in reply to part (c) of the Lok Sabha Unstarred Question
No. 1679 to be answered on 29.07.2021**

Sl. No.	Bidding	Type	Bid Invited (MW)	Capacity awarded (MW)	Capacity cancelled (MW)	Net capacity (MW)	Capacity Commissioned (MW)
1.	SECI – I	Central	1000	1049.9	50	999.9	999.9
2.	SECI – II	Central	1000	1000	0	1000	730.1
3.	SECI – III	Central	2000	2000	0	2000	950.2
4.	SECI – IV	Central	2000	2000	0	2000	339
5.	Tamil Nadu	State	500	450	0	450	49.5
6.	Gujarat (GUVNL)	State	500	500	30	470	470
7.	Maharashtra (MSEDCL)	State	500	500	0	500	277
8.	SECI-V	Central	1200	1190	0	1190	0
9.	NTPC	Central	1200	1150	1150	0	0
10.	SECI – VI	Central	1200	1200	0	1200	250
11.	SECI – VII	Central	1200	480	0	480	0
12.	GUVNL Ph.- II	State	1000	202.6	0	202.6	138.6
13.	SECI – VIII	Central	1800	440	0	440	0
14.	SECI – IX	Central	2500	970	0	970	0
15.	SECI – X	Central	1200	1200	0	1200	0
16.	SECI – XI	Central	1200	-	-	-	-
	Total		20000	14332.5	1230	13102.5	4204.3

Annexure II

Annexure II referred to in reply to part (d) of the Lok Sabha Unstarred Question

No. 1679 to be answered on 29.07.2021

STATE	Cumulative wind power capacity as on 30.06.2021 (MW)
Andhra Pradesh	4096.65
Gujarat	8758.42
Karnataka	4938.60
Kerala	62.50
Madhya Pradesh	2519.89
Maharashtra	5010.83
Rajasthan	4326.82
Tamil Nadu	9640.54
Telangana	128.10
Others	4.30
Total	39486.65